

(b) if so, when;

(c) if not, reasons therefor; and

(d) the foreign exchange earned annually before imposition of ban?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDASPATEL):

(a) No, Sir.

(b) and (c). Question does not arise.

(d) Data showing export of Monkeys is as under:-

<i>Year</i>	<i>Value (in Rs. Lakhs)</i>
1976-77	84.63
1977-78	80.96

Monitoring of Compensatory Afforestation

322. SHRI HARISH PAL:
SHRI PARASRAM
BHARDWAJ:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any computerisation has been introduced recently to monitor the implementation of compensatory afforestation and other stipulations laid down by the Government while clearing the projects of States;

(b) if so, the details thereof;

(c) the information regarding States who have not created the fund required for the purpose of compensatory afforestation so far; and

(d) the steps Government have taken to

stress upon the State Governments the need for creating a fund for compensatory afforestation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI):

(a) Yes, Sir.

(b) With the assistance of National Informations Centre (NIC), two computer terminals have been installed in the Ministry of Environment and Forests and the work of development of Software and culling of data is in progress.

(c) Special fund for compensatory afforestation has not been created so far by any State/U.T. Government except Arunachal Pradesh, Gujarat, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Sikkim and West Bengal.

(d) Chief Secretaries of all States/UTs have been requested for early creation of Special fund for compensatory afforestation. In the meeting of Nodal Officers of all States/UTs held on 12. 12.1990 in the Ministry, Minister of State for Environment and Forests emphasised the need for early creation of Special Fund for Compensatory Afforestation.

Conference of Income-Tax Commissioners

323. SHRI MANGARAJ MALLIK: Will the Minister of FINANCE be pleased to state:

(a) whether any all India conference of Commissioners of Income Tax has been held in the current year; and

(b) if so, the issues discussed and the decisions arrived at?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIDIGVIJAY SINGH): (a) Yes, Sir. It was held in June, 1990.

(b) A statement indicating the issues discussed is given below. The Conference does not take any decisions. It makes recommendations only.

STATEMENT

The following issues were discussed by the Conference:-

1. Difficulties in implementing the new assessment procedure.
2. Selection of cases for scrutiny and improving the quality of assessments.
3. Administrative and functional problems in searches and expediting disposal of search assessments.
4. Problems relating to surveys under sections 133A(1) and 133B of the Income-tax Act.
5. Measures to curb ostentatious and elitist consumption.
6. Problems relating to litigation under direct taxes.
7. Communication and control in the Income-tax Department.
8. Monitoring of advance-tax and TDS collections and TDS certificates in form No. 16.
9. Improving performance in the sphere of vigilance.
10. Public grievances, public relations, staff, staff grievances and staff welfare.

Publicity on Customs, Central Excise, Gold Control Schemes Etc.

324. SHRI MANGARAJ MALLIK: Will the Minister of FINANCE be pleased to state:

(a) the extent to which the requirement of Publicity on Customs, Central Excise, Gold Central, narcotics, drug abuse and reward schemes are being met both regionally and at the National level;

(b) whether advertisements are confined to the National dailies and the outdoor publicity campaigns through bus panels, headings etc., to metropolitan cities only and not in the States; and

(c) the details of such publicity work undertaken in Orissa during the last two years and proposed for the coming year?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b). Publicity is carried out through Doordarshan, national and regional Newspapers, bus panels, hoardings and kiosks etc. Bus panels, hoardings etc. are also displayed in certain states besides the metropolitan towns of Bombay, Madras, Calcutta and Delhi.

(c) Recently, the publicity advertisement entitled "Are you travelling abroad," has been released for publications in the 'Sun Times', an English daily of Bhubaneswar and 'Praja Tantra' of Cuttack and 'Pragativadi' of Bhubaneswar, which are Oriya language news papers.

NRI Investment in Gujarat

325. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of FINANCE be pleased to state: